

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 2787 of 2013

Salkhu Murmu..... **Petitioner(s)**

Versus

State of Jharkhand..... **Opp. Party(s)**

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Coram: The Hon'ble Mr. Justice Ananda Sen
Through:-Video Conferencing

For the petitioner : Mr. T.K.Mahto, Advocate.

For the State : Mr. P.D.Agarwal, A.P.P.

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9/07.07.2020 A report dated 17.02.2020 from the ACJM, Ranchi, has been received. The report suggests that the petitioner Salkhu Murmu has expired.

Since the petitioner has expired, this application stands abated.

(Ananda Sen, J)

Mukund/-